

F. No. J-11014/5/2020-Judicial (Part-1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 18th August, 2021

ORDER

The President is pleased to engage **Shri Indresh Goel**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the Punjab & Haryana High Court at Chandigarh, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

Punjab & Haryana High Court at Chandigarh

Senior Panel Counsel

| Name (Shri) | Contact details | Enrolment No. |
|--------------|---|---------------|
| Indresh Goel | H. No. 2012, Sector-15C, Chandigarh-160015 Mob: 9815954150 Tel: 0172-2541503 Email: indresh.goel@gmail.com | -- |

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(R. S. Verma)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court, Chandigarh.
4. The Registrar, Punjab & Haryana High Court, Chandigarh.
5. Shri Indresh Goel, Senior Panel Counsel at the address as mentioned herein above.
6. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.



(L. C. Dabaria)
Assistant Legal Adviser (Judicial)
Phone: 011-23384831
Email: Judicial-dla@nic.in